

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following committee is hereby constituted, with immediate effect:-

Name of the Committee	Name of the Judicial Officer	Designation
Committee for dealing with the appointment of the Oath Commissioner at Tis Hazari Court Complex, Delhi.	Sh. Laxmi Kant Gaur Addl. District Judge (Central)	Chairman
	Sh. Manish Yaduvanshi Addl. District Judge (Central)	Member
	Sh. Sunil Beniwal Addl. District Judge (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

Girish Kathpalia
(GIRISH KATHPALIA) 20.8.19

District & Sessions Judge (HQs)

No. 1827/63447 - 461

/F.1(3)/Gaz/19

Delhi

Dated 21 AUG 2019

Sub-Constitution of Committee.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Ms. Pinki, ASJ/Ld. Officer In-charge, Administration Branch-I (Central) Tis Hazari Courts, Delhi.
4. The AO(J), Administration Branch-I (Central) with the direction to pursue the matter.
5. The Sr. AO(J)/AO(J), Admin Branch (I,II&III), General Branch, Caretaking (Central) Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

District & Sessions Judge (HQs)

Delhi

G/K